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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 1426 of 1998

New Delhi, this 16th day of November, 1998.

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)  
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

1. Lady Hardinge Medical College & Kalawati Saran Children Hospital Employees Union (Regd.) through its Secretary/President Shri Bishamber Dayal
2. Shri J.P. Nanda, Secretary of Union (UDC) L.H.M.C., New Delhi ... Applicant

By Advocate: Shri Harvir Singh

versus

1. Union of India, through the Secretary Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, New Delhi.
2. Smt. Kusum Sehgal, Principal & Medical Superintendent, Lady Hardinge Medical College & Associate Hospitals, New Delhi. ... Respondents

By Advocate: None

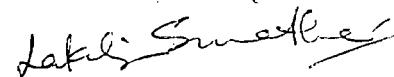
O R D E R (oral)

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Harvir Singh, learned counsel prays for permission to withdraw this OA because he submits that the applicants are not interested in pursuing the matter any further.

2. In the above facts and circumstances of the case, this OA is dismissed as withdrawn.

  
(K. Muthukumar)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Member (J)